

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

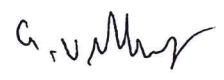
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/194/2016  
NAME OF THE PETITIONER(S) : A. Prakash  
NAME OF THE RESPONDENT(S) : Malabar Hotels Pvt Ltd & 3 Others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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|----|---------------------------------------------------------|------------------------|---------------------------------------------------------------------------------------|
| 1. | S. Aravindan<br>for for Mall & Associates<br>Cibivishnu | Counsel for R2 & R4    |  |
| 2. | T.V.P. Saivihari                                        | Counsel for R3         |  |
| 3) | K. RAMASAMY &<br>G.V. MOHAN KUMAR                       | Counsel for Petitioner |  |

**ORDER**

Mr. G.V. Mohan Kumar, Counsel for Petitioner present. Mr. S. Aravindan, Counsel for R2 and R4 present. Mr. T.V.P. Saivihari, Counsel for R-3 present. Both parties prayed for time for final arguments. At request, time is enlarged. Final opportunity is given for submission of the final arguments failing which the matter shall be disposed of on merits. **Put up on 14.07.2017 at 10.30 A.M.**

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
(MEMBER (TECHNICAL))

(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))